

Contested commercial cases disposed during the month of July-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Decision Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date	Act Section of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-1899/19	ASK AUTOMOTIVE LTD. VS. BANSAL AUTO	MEGHNA TYAGI AND VARUN SIKKA	16.11.2018	Yes	06.07.2023	1693	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-60/2022	PRADYUMAN KUMAR JAIN VS. AAKASH EDUCATIONAL SERVICES LTD.	ANIL KUMAR SHARMA AND BHASKAR SHUKLA	05.05.2022	No	10.07.2023	431	CONTESTED	---	---	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-1525/2022	RAVINDER KUMAR WADHWAN VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND SANJEET MALIK	07.06.2022	No	12.07.2023	400	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-2720/21	ICICI BANK VS. DESHRAJ	MANISH DEWAN AND NIKHILESH KR	05.08.2021	No	14.07.2023	708	CONTESTED	-----	-----	Suit for Recovery
			OMP COMM-93/21	SHARIFUDDIN PATEL VS. BOMBAY MERCANTILE COOPERATIVE BANK	M.M. BEG AND MD DANISH	03.12.2021	No	17.07.2023	591	CONTESTED	---	---	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			OMP COMM-134/22	SUMIT BHAREE VS. MAHINDRA BANK	HIMANSHU SHARMA AND AYUSH GARG	05.09.2022	No	20.07.2023	318	CONTESTED	---	---	Petition U/s 34 of Arbitration & Conciliation Act, 1996
			CS COMM-1177/22	SUKESH KUMAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION	S.K. SINGH AND SANJEET MALIK	29.04.2022	Yes	20.07.2023	447	CONTESTED	-----	-----	Suit for Recovery
			CS COMM-635/21	SHUBHAM PAPERS VS. CARDS	J.N. RAJENDRA VATS AND VASU GOYAL	19.02.2021	Yes	25.07.2023	886	CONTESTED	---	---	Suit for Recovery
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL										
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 1967/2022	VIKAS VERMA VS. MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SHINGH	08.08.2022	NO	04.07.2022	330	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM) 5217/2021	HARSH CLEAN DHAN PVT. LTD. V/S OMKAR AGENCY & ORS.	SH. KAPIL KHER	10.12.2021	NO	06.07.2023	573	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM) 746/2021	O P SONS RADERS PVT. LTD. V/S AKHIL GUPTA	MS. RAMA SHARMA	03.03.2021	NO	20.07.2023	869	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			CS(COMM) 2403/2022	SUNIL BANSAL VS. MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SHINGH	29.10.2022	NO	21.07.2023	265	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)/1224/2022	NAGPAL FABRICS PVT LTD	SH. RAJIV MEHRA	10-05-2022	YES	11-07-2023	11-07-2023	CONTESTED	NIL	NIL	RECOVERY OF MONEY

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			CS (COMM)/861/2022	RAJESH KUMAR SHARMA	SH. NARENDER CHAUHAN	10-03-2022	YES	19-07-2023	19-07-2023	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			OMP (COMM.)/83/2023	PUJA SILK AND SAREES	MASOOD HUSSAIN	24-05-2023	NO	27-07-2023	27-07-2023	CONTESTED	NIL	NIL	OBJECTION U/S 34 OF ARBITRATION ACT
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL										
6	SH. SANJAY KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	CS (COMM)2645/2019	WELDMART INTERNATIONAL CRUXWELD INDUSTRIAL EQUIPMENTS PVT LTD.	VARUN KHERA	14.11.2019	NIL	10.07.2023	1332	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	4975/2021	RADHA KASERA VS CHOTE LAL	PARMOD SINGHAL KUMAR	26.11.2021	NO	03-07-2023	1382	CONTESTED	03-07-2023	NA	NA
			47/2022	SANJEEV VS CGHS	MAHESH CHAND	07.09.2022	NO	08-07-2023	300	CONTESTED	08-07-2023	NA	NA
			934/2022	CGHS VS SANJEEV	NEERAJ KUMAR	23.03.2022	NO	08-07-2023	403	CONTESTED	08-07-2023	NA	NA
			901/2022	AJIT NIRWAN VS NDMC	SATENDRA KUMAR SINGH	15.03.2022	NO	25-07-2023	422	CONTESTED	25-07-2023	NA	NA
			1934/2021	CHAKSHU MEHTA VS VELLORE JAVEED	RISABH GUPTA	25.07.2021	NO	25-07-2023	760	CONTESTED	25-07-2023	NA	NA
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL										
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL										
10	SH. DINESH BHATT, (COMMERCIAL COURT)-01	West	CS (COMM)/564/2021	Canara Bank Vs MR ANIL MISHRA	AMAR NATH TIWARI(P),	18-11-2021	no	03-07-2023	592	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/596/2019	STATE BANK OF INDIA Vs MR KINNI SINGH	RANJAY KUMAR SINHA(P),	17-12-2019	no	08-07-2023	1299	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/82/2019	STATE BANK OF INDIA Vs MANISH DUTT BHARDWAJ	SHALINI UPADHAYAY(P),	03-12-2018	no	12-07-2023	1682	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/88/2022	PUNJAB NATIONAL BANK Vs NARENDER MOHAN	SAURAV BHASIN(P),	02-02-2022	no	17-07-2023	530	Contested	Nil	Nil	Recovery of Money--6

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			CS (COMM)/387/2021	PAWAN AGGARWAL PROP M/S SHIV SHAKTI ENTERPRISES Vs SANDEEP DAHIYA PROPRIETOR OF M/S SHRI MAHALUXMI CONSTRUCTION CO	SUNIL GAUTAM(P),	09-09-2021	no	18-07-2023	677	Contested	Nil	Nil	Recovery of Money--6
			OMP (COMM)/40/2021	DEEN DAYAL UPADHYAAY HOSPITAL Vs JAI DEEP SINGH PROP OF M/S SECURITY SOLUTION AND MANPOWER SERVICES	AJAY KUMAR MISHRA(P),	23-11-2021	no	19-07-2023	603	Contested	Nil	Nil	Recovery of Money--6
			OMP (COMM)/43/2022	GOVT NCT OF DELHI Vs SHRI ASHOK KUMAR GOEL	GOVT NCT OF DELHI(P),	13-10-2022	no	21-07-2023	281	Contested	Nil	Nil	Recovery of Money--6
			CS (COMM)/595/2019	AKD POLYMERS PRIVATE LTD Vs TVL ENGINEERS PRIVATE LTD	SANDEEP BANGA(P),	17-12-2019	no	27-07-2023	1318	Contested	Nil	Nil	Recovery of Money--6
			Counter Claim/3/2022	AKD POLYMERS P LTD Vs TVL ENGINEERS P LTD	RASHI BANSAL(P),	28-01-2022	no	27-07-2023	545	Contested	Nil	Nil	Recovery of Money--6
			OMP (COMM)/8/2019	DELHI MILK SCHEME (UNION OF INDIA) Vs SULABH SEWA NIKETAN	JASMEET KAUR(P),	15-04-2019	no	27-07-2023	1564	Contested	Nil	Nil	Recovery of Money--6
			OMP (COMM)/9/2019	DELHI MILK SCHEME (UNION OF INDIA ) Vs SHIV GRAM UDYOG SANSTHAN	JASMEET KAUR(P),	15-04-2019	no	27-07-2023	1564	Contested	Nil	Nil	Recovery of Money--6
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	OMP COMM 38/2021	V. G AGRICULTURE VS POOJA MEHTA	NAGINDER BENIPAL	23.11.2021	NO	04-07-2023	607 days	contested	NIL	NIL	U/s 34 Arbitration Act
			OMP COMM 39/2021	V. G AGRICULTURE VS VISHAL MEHTA	NAGINDER BENIPAL	23.11.2021	NO	04-07-2023	607 days	contested	NIL	NIL	U/s 34 Arbitration Act
			CS COMM 62/2021	SHAHID KHAN VS ASHAD RAJA	ZAINUL ABIDDEN	22.01.2021	NO	07-07-2023	885 days	contested	NIL	NIL	Recovery of money/commercial suit
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL										
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS (COMM.) 257 / 2021	M/S. LIBAS IMPEX VS. M/S. SAIBABA OVERSEAS AND ANR.	MR. SANDEEP SHARMA	28.07.2021	NO	05.07.2023	708	DECREED	NA	NA	SUIT RECOVERY FOR
			CS (COMM.) 581 / 2021	INDIAN OVERSEAS BANK VS. DHARAM PAL	MR. GYANENDRA AGARWAL	08.12.2021	NO	11.07.2023	581	DECREED	NA	NA	SUIT RECOVERY FOR
			CS (COMM.) 648 / 2021	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.	MR. YUDHISHTER SHARMA	21.12.2021	NO	19.07.2023	576	REJECTED	NA	NA	SUIT RECOVERY FOR



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20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL										
21	MS. NEELAM SINGH, DISRICT JUDGE	SOUTH-EAST	NIL										
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS DJ/1171/2018	M/S EXPLOREAN WORLD Vs M/S HAICHENG VIVO MOBILE (INDIA) PVT LTD	DEBLINA DEY	10/08/18	YES	18/07/23	1803	CONTESTED			
			CS (COMM)/222/2019	STATE BANK OF INDIA Vs SRIPAL	VIJAY PRAKASH	05/08/19	YES	19/07/23	1444	CONTESTED			
			CS (COMM)/18/2021	AKSHAT GUPTA Vs PRAMOD KUMAR	Jayant Mudgal	07/01/21	YES	19/07/23	923	CONTESTED			
			CS DJ/187/2021	SANJAY KALRA Vs M/S MORGAN SIGNATURE TOWERS PVT. LTD.	ABHEY NASRULA	23/09/15	YES	26/07/23	2863	CONTESTED			
			CS (COMM)/98/2022	PRAMOD TANWAR Vs AKSHAT GUPTA	AWANISH SRIVASTAVA	16/11/21	YES	19/07/23	610	CONTESTED			
23	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL										
24	SH. BHUPESH KUMAR	SOUTH-EAST	NIL										
25	MS NIRJA BHATIA	SOUTH-EAST	NIL										
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	OMP(COMM)28/2022	M/S OM ENTERPRISES PAWAN KUMAR CHHABRA	SH. SAMEER BHATNAGAR	13.07.2022	--	18.07.2023	370	CONTESTED	--	--	U/S 34
			OMP(COMM)29/2022	M/S OM ENTERPRISES PAWAN KUMAR CHHABRA	SH. SAMEER BHATNAGAR	13.07.2022	--	18.07.2023	370	CONTESTED	--	--	U/S 34
			OMP(COMM)34/2022	TELECOMMUNICATION CONSULTANTS INDIA LTD. VS B.R. SUKALE CONSTRUCTION	SH. ABHINASH SAGGARWAL	15.07.2023	--	22.07.2023	372	CONTESTED	--	--	U/S 34
27	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 171/2020	ELA CHAHAR NAUHWAR VS KAPIL NAUHWAR	MUKESH RANA	15-09-2020	NO	15-07-2023	1155	CONTESTED	NIL	NIL	TRADE MARK
			CS COMM.NO.190/2021	MOHD. TASLEEM VS. SADIQ SIDDIQUI	AKASH ASIWAL	26-10-2021	NO	22-07-2023	632	CONTESTED	NIL	NIL	RECOVERY



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31	MS. SUKHVINDER KAUR		NIL										
32	SH. SURENDER S. RATHI		CS (COMM)/99/2023	ASHOK BAHAL Vs MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH(P),	25-02-2023		22-07-2023	147	DECREED			Civil Procedure Code 1908-- COMMERCIAL,ACT
			CS (COMM)/94/2023	SHIVA ENGINEERING WORKS Vs KUNAN INDUSTRIES PVT LTD	DEEPAK YADAV(P),	23-02-2023		25-07-2023	152	DECREED			Recovery of Money-- COMMERCIAL,SUIT
			CS (COMM)/636/2022	SUMAN FABRICS Vs KRISHNAN ELECTRONICS	KUMAR VIKRAM(P),	15-11-2022		10-07-2023	237	DECREED			
			CS (COMM)/30/2023	M/S SR INDIA VOYAGES PVT LTD Vs SHRI RAHUL JAIN	NITIN PRAKASH(P),	18-01-2023		28-07-2023	191	DECREED			Recovery of Money-- COMMERCIAL,SUIT
			OMP (COMM)/11/2023	GAURAV SHARMA Vs M/S SARVAGUN AUSHDHI PVT LTD THROUGH ITS DIRECTOR AND EXECUTIVE DIRECTOR	MANISH KUMAR VAID(P),	12-04-2023		21-07-2023	100	ALLOWED			Arbitration & Conciliation Act, 1996-- OBJECTION,PETITION,UNDER,SECTION
			OMP (COMM)/15/2023	RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	16-05-2023		24-07-2023	69	DISMISSED			Arbitration & Conciliation Act, 1996--34
			OMP (COMM)/16/2023	RCC INFRAVENTURES LTD AND ORS Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	16-05-2023		24-07-2023	69	DISMISSED			Arbitration & Conciliation Act, 1996--34
			OMP (COMM)/17/2023	RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	16-05-2023		24-07-2023	69	DISMISSED			Arbitration & Conciliation Act, 1996--34
			OMP (COMM)/3/2023	RCC INFRAVENTURES LTD Vs KOTAK MAHENDRA BANK LTD	PURNIMA JAIN(P),	05-01-2023		07-07-2023	183	DISMISSED			Arbitration & Conciliation Act, 1996--34
			OMP (COMM)/5/2023	RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	05-01-2023		07-07-2023	183	DISMISSED			Arbitration & Conciliation Act, 1996--34
			OMP (COMM)/1/2023	RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	05-01-2023		07-07-2023	183	DISMISSED			Arbitration & Conciliation Act, 1996--34
			OMP (COMM)/4/2023	RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	05-01-2023		07-07-2023	183	DISMISSED			Arbitration & Conciliation Act, 1996--34
			OMP (COMM)/2/2023	RCC INFRAVENTURES LTD Vs KOTAK MAHINDRA BANK LTD	PURNIMA JAIN(P),	05-01-2023		07-07-2023	183	DISMISSED			Arbitration & Conciliation Act, 1996--34
33	SH. REETESH SINGH		CS (COM)/545/2022	Gayatri Devi Vs Arif Mohd Ahmed	Sh. Ombir Singh Mandaar	25-08-2021		18-07-2023	691 days	Dismissed on Merits			74 Recovery of Money

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			CS (COM)/270/2019	Caranation Trading P Ltd Vs Charle Real Estate	Ms. Nidhi Tomar	22-11-2019		25-07-2023	1341 days	Judgement passed			151 Recovery of Money
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	OMP(COMM)/14/2021	NIDHI UPADHYAY MISHRA VS ASSOTECH REALTY PVT LTD	PAWAS AGGARWAL	10.08.2021		04.07.2023	693	CONTESTED			U/S 34
			CS/COMM/334/2022	PC JEWELLER LTD VS TATA AIG GENERAL INSURANCE COMPANY LTD	ROSHAN SANTHALIA	07.06.2018		17.07.2023	1866	CONTESTED			U/S 6 (RECOVERY)
			OMP(COMM)/49/2019	SANGHAI AND SHAH TRAVELS AND TOURS LLP AND ORS VS TOYOTA FINANCIAL SERVICES INDIA LTD	PRATEEK SHARMA	17.12.2019		20.07.2023	1311	CONTESTED			U/S 34
			CS/COMM/321/2022	M/S SWIFT SECURITAS (P) LTD VS K.N.S. HOSPITALITY PVT LTD	SUNIL GOYAL	11.05.2018		20.07.2023	1897	CONTESTED			U/S 6 (RECOVERY)
			OMP/COMM/20/2019	EPICU AGRO PRODUCT P LTD VS SUNIL AGGARWAL AND ANR	KANWAR H S	03.05.2019		22.07.2023	1542	CONTESTED			U/S 34
			CS/COMM/177/2020	M/S. SOLOMAN ENGINEERS PVT LTD. VS M/S. SIKKA LOCOMOTIVE PVT LTD	DR. ANURAG KUMAR AGGARWAL	16.10.2020		27.07.2023	1015	CONTESTED			U/S 6 (RECOVERY)
			OMP(COMM)/12/2021	FOCUS IMAGING AND RESEARCH CENTRE PVT LTD VS RATTAN INDIA FINANCE PVT LTD	Rahul Dubey	03.08.2021		27.07.2023	724	CONTESTED			U/S 34
35	SH.VINOD YADAV		CS(Comm)/32/20	Oswal Polychem Vs. Paras Products	Vijendra Kr.	22.01.2020		22.07.23	1276	Decreed			
			CS(Comm)/836/22	Reema Bali Vs. United India Insurance Co. Ltd.	Gurpreet Singh	04.11.2022		24.07.23	262	Decreed			
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL										
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL										
38	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)/130/2021	BANARAS MANUFACTURERS PVT LTD Vs MAX ELECTRONICS	Sh. RAJESH KHAWARE	25-03-2021	10-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	837	NIL
			CS (COMM)/221/2022	STATE BANK OF INDIA VS NIKHIL PRATAP TYAGI	Kumari Vandana	17-05-2022	04-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	413	NIL
			CS (COMM)/257/2022	CANARA BANK Vs M/S MANOJ TRANSPORT SERVICE	Ms. Chitra Malhotra	24-05-2022	22-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	429	NIL



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			CS (COMM)/271/2022	CANARA BANK Vs M/S P INFRATECH	Sh. Sumit Virmani	30-05-2022	22-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	418	NIL
			CS (COMM)/288/2022	DEEPANSHU CHOPRA Vs BHARAT TALWAR	Sh. Pawan Gupta	02-06-2022	06-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	399	NIL
			CS (COMM)/323/2022	M/S SHADOWFAX TECHNOLOGIES PVT LTD Vs M/S SANGEETA SUPPLY CHAIN SOLUTIONS PVT. LTD. AND ORS.	Sh. Anubhav Almadi	01-07-2022	12-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	376	NIL
			CS (COMM)/327/2022	CANARA BANK Vs SHAGUN SALES INC AND ANR.	Sh. Sandeep Tyagi	02-07-2022	04-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	367	NIL
			CS (COMM)/402/2022	JITENDER VIRMANI Vs NYSAA RETAIL PVT LTD	Sh. Vishal Garg	16-08-2022	14-07-2023	NIL	DECREED	RECOVERY OF MONEY	NIL	332	NIL
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL										